

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
RAJYA SABHA  
QUESTION NO 09.11.2010**

**ANSWERED ON**

**USE OF MOBILE PHONES IN THE AIRCRAFT .**

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Shri Shantaram Naik

Will the Minister of CIVIL AVIATION be pleased to state :-

(a) whether the Directorate General of Civil Aviation (DGCA) has issued new guidelines with respect to the use of mobile telephones in the aircraft immediately after landing; and

(b) if so, the details thereof?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION

( SHRI PRAFUL PATEL )

(a) and (b):- Directorate General of Civil (DGCA) has issued a Circular on 15.10.2010 regarding Use of portable electronic devices on board an aircraft. The Circular inter-alia allows that Pilot-in-Command may permit the use of cellular phones after the aircraft has landed and cleared active runway. However, this facility will not be available during low visibility conditions, as determined by the DGCA.